

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.3763
TO BE ANSWERED ON 22.12.2015

Industrial Pollution

3763. SHRI BADRUDDIN AJMAL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received complaints regarding air, water and environmental pollution caused by industries and factories in the North-East States;
- (b) if so, the details of the industries/ factories along with the details of the pollution caused by them; and
- (c) the action taken by the Government against such mills/factories?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a)to(c) Yes, Sir. The Central Pollution Control Board (CPCB) has reported that CPCB had received 3 complaints regarding pollution from industries out of which two were against cement plants and one against a paper mill. The details are as below:

- (i) On 07/02/2011, a complaint was received against M/s Purbanchal Cement Limited. The matter was investigated by CPCB and it was found that the allegation made under the complaint were not corroborated with the facts available at the site. The Assam State Pollution Control Board (ASPCB) was asked to take corrective measures.
- (ii) On 22/08/2014, a complaint was received against M/s SMCI- Shaktiman Cement Limited. The matter was referred to ASPCB for investigation on 08/10/2014. The ASPCB on 18/10/2014 inspected the unit and found that the stack emission and ambient air monitoring values were meeting the permissible limits. However, minor discrepancies were observed in the air pollution control system for which directions were issued to the unit under Air (Prevention & Control of Pollution) Act, 1981.
- (iii)A complaint was received in 2015 against M/s Hindustan Paper Corporation. The matter was investigated by CPCB during September 10-12, 2015. It was found that the unit was non-complying with respect to emission and effluent discharge norms. CPCB issued closure direction to the unit dated 09/10/2015 under Section 5 of the Environment (Protection) Act, 1986 and directed the unit to stop all manufacturing operation with immediate effect till commissioning of membrane cell technology in the plant.
